

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 27th April, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 220/2018	Karan Singh Vs. Union of India & Ors.	Mr. Karan Singh, Adv. in person
2.	Original Application No. 222/2018	Mufrid Vs. M/s Bharti Grit Udhog Limited & Ors.	Mr. Ali Md. Maaz & Mr. Maruf Khan, Adv. for Applicant
3.	M.A. No. 571/2018 IN Original Application No. 190/2016	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Ms. Vandana Sharma, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
5.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC
6.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
7.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board
FOR HEARING			
8.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7

			Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Prithu Garg, Adv. for THDC India Ltd. Ms. Deep Shikha Bharti, Adv. for UP
9.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs. SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
10.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs.for Meghalaya Mr.Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr.Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr.Anil Grover,AAG &Mr.Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv. Mr. Rajesh Kumar Das, Adv. for UT & Lakshadweep
11.	Original Application No. 560/2015	Pushp Jain Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. Mr. R. Rakesh Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP

			<p>Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33 Mr. Shuvodeep Roy, Adv. for Assam</p>
12.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	<p>Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Adv. for Applicant</p> <p>Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB Mr. S. Sunil, Adv. Mr. Rahul Verma, AAG for Uttarakhand</p>
13.	Original Application No. 64/2016 (M.A. No. 1024/2017 & M.A. No. 587/2018)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	<p>Mr. Rahul Kumar, Adv. for Applicant</p> <p>Mr. Pradeep Kumar & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv. Mr. Saran Suri & Mr. Roshan Kumar, Adv.</p>
14.	Original Application No. 473/2016 (M.A. No. 654/2018)	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	<p>Mr. Suraj Singh & Rahul Kumar, Adv. for Applicant</p> <p>Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.</p>

15.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. A. K. Babbar, Adv. for R-10 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP
16.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
17.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Sharad Chauhan, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
18.	Original Application No. 13/2017 (M.A. No. 389/2018)	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
19.	Original Application No. 15/2017 (M.A. No. 20/2017 & M.A. No. 649/2018)	Arun Kumar Vs. State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant Mr. Sameer Rohatgi, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9 Mr. Attin Shankar Rastogi & Mr. Rajesh K. Singh, Advs. for MoEF Mr. Raj Kumar, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in